

**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**  
**THE 14<sup>TH</sup> SEPTEMBER, 2020**

**No. 138 A:** Mr. Uttam Anand, District & Additional Sessions Judge, Bokaro (Bermo at Tenughat) {U.O.T. to Rajmahal (Sahebganj)} is now transferred and posted as District & Additional Sessions Judge, Dhanbad.

The Hon'ble Court's earlier Notification No. 131/A dated 11.09.2020 is modified to above extent only.

By Order of the Court,  
**Sd/- Ambuj Nath**  
Registrar General

**Memo No. \_\_\_\_\_/Apptt.**

**Dated Ranchi the 14<sup>th</sup> September, 2020**

**File No. XIX(11)/01/2015/Apptt.**

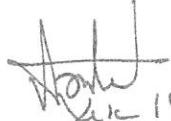
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**Sd/- Ambuj Nath**  
Registrar General

**Memo No. 2410 \_\_\_\_\_/Apptt.**

**Dated Ranchi the 14<sup>th</sup> September, 2020**

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14.9.20  
Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**  
**THE 14<sup>TH</sup> SEPTEMBER, 2019**

**No. 139 A:** The Judicial Officer named in Column No. 02 is posted as Registrar/ Judge In-charge, Civil Courts, at the place mentioned against his name in Column no. 03 of the table below, to do the administrative duties in the Judgeship :-

Sl No.	Name of the officer with designation and present place of posting	Station where duties are to be performed	Designation of the officers after designated as Registrar & others
01	02	03	04
1.	Mr. Jitendra Ram, J.M. 1st Class, Dumka	Dumka	S.D.J.M.-cum-Judge I/c, Dumka

By order of the Court,  
**Sd/- Ambuj Nath**  
Registrar General

**Memo No. \_\_\_\_\_/Apptt**

**Dated Ranchi the 14<sup>th</sup> September, 2020**

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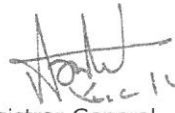
**Sd/- Ambuj Nath**  
Registrar General

**Memo No. 2412 /Apptt**

**Dated Ranchi the 14<sup>th</sup> September, 2020**

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( ) – For concerned PDJ

  
14.9.20  
Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**  
**The 14<sup>th</sup> SEPTEMBER, 2020**

No. 140 A: In exercise of powers conferred under sub-section 3 (a) of Section 12 of the Criminal Procedure Code, 1973, the officer is designated as **Sub-Divisional Judicial Magistrate**, with immediate effect, for the Subdivision noted against his name in "(c)" of Column no. 3 of the table below:-

Sl. No.	Name of the officer with designation and present place of posting	(a) Station transferred/ posted to (b) Name of the Judgeship (c) Name of the Sub-division	Designation of the officer after vesting the powers of SDJM & others
<i>01</i>	<i>02</i>	<i>03</i>	<i>04</i>
1.	Mr. Jitendra Ram, J.M. 1 <sup>st</sup> Class, Dumka	(a) Dumka (b) Dumka (c) Dumka	S.D.J.M-cum-Judge I/c, Dumka

By order of the Court,  
**Sd/- Ambuj Nath**  
Registrar General

Memo No. \_\_\_\_\_/Apptt

Dated Ranchi the 14<sup>th</sup> September, 2020

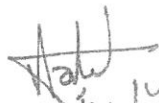
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**Sd/- Ambuj Nath**  
Registrar General

Memo No. 2414 /Apptt

Dated Ranchi the 14<sup>th</sup> September, 2020

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14.9.20  
Registrar General